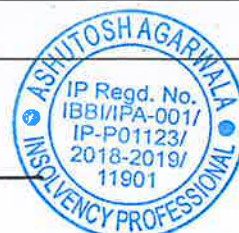


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED
OPERATING IN AUTOMOTIVE COMPONENTS INDUSTRY AT
PALGHAR & PUNE IN MAHARASHTRA AND PANTNAGAR IN UTTARAKHAND
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SN	RELEVANT PARTICULARS																				
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KLT Automotive and Tubular Products Limited PAN: AACT3895R CIN: U34300MH1994PLC081463																			
2.	Address of the registered office	B-601, Elegant Business Park, MIDC Road No. 2, Andheri (East), Mumbai -400059, Maharashtra, India																			
3.	URL of website	www.kltauto.com																			
4.	Details of place where majority of fixed assets are located	1. Vevoor, Palghar - 401404, Maharashtra 2. Shelwali, Palghar - 401404, Maharashtra 3. Urse, Pune - 410506, Maharashtra 4. Pant Nagar - 263153, Uttarakhand																			
5.	Installed capacity of main products/ services	<table><tr><th>Product Category</th><th>Installed Capacity</th></tr><tr><td>Chassis Frames</td><td>3,91,320 Nos.</td></tr><tr><td>Long Members</td><td>55,200 Sets</td></tr><tr><td>Tubes/C-Sections*</td><td>74,400 MT</td></tr><tr><td>ROPS</td><td>21,600 Sets</td></tr></table> * Production mainly for captive consumption.		Product Category	Installed Capacity	Chassis Frames	3,91,320 Nos.	Long Members	55,200 Sets	Tubes/C-Sections*	74,400 MT	ROPS	21,600 Sets								
Product Category	Installed Capacity																				
Chassis Frames	3,91,320 Nos.																				
Long Members	55,200 Sets																				
Tubes/C-Sections*	74,400 MT																				
ROPS	21,600 Sets																				
6.	Quantity and value of main products/ services sold in last financial year	<table><tr><th>FY 2024-25</th><th>Sales Qty</th><th>Sales (In Crores)</th></tr><tr><td>Chassis Frames</td><td>97,370 Nos.</td><td>199.83</td></tr><tr><td>Long Members</td><td>24,531 Sets</td><td>70.65</td></tr><tr><td>ROPS**</td><td>5,460 Sets</td><td>6.70</td></tr><tr><td>Scrap & Others</td><td>-</td><td>29.95</td></tr><tr><td colspan="2">Total</td><td>307.13</td></tr></table> **Roll-Over Protection Structure		FY 2024-25	Sales Qty	Sales (In Crores)	Chassis Frames	97,370 Nos.	199.83	Long Members	24,531 Sets	70.65	ROPS**	5,460 Sets	6.70	Scrap & Others	-	29.95	Total		307.13
FY 2024-25	Sales Qty	Sales (In Crores)																			
Chassis Frames	97,370 Nos.	199.83																			
Long Members	24,531 Sets	70.65																			
ROPS**	5,460 Sets	6.70																			
Scrap & Others	-	29.95																			
Total		307.13																			
7.	Number of employees/ workmen (As on date of Publishing Form G)	Employees:157 Nos. Workmen (Payroll): 401 Nos. Workmen (Contract): 802 Nos.																			
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	www.kltauto.com																			
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.kltauto.com																			
10.	Last date for receipt of expression of interest.	Original Date: 20/12/2025 First Extension: 15/01/2026																			
11.	Date of issue of provisional list of prospective resolution applicants	Original Date: 26/12/2025 First Extension: 20/01/2026																			
12.	Last date for submission of objections to provisional list	Original Date: 31/12/2025 First Extension: 25/01/2026																			
13.	Date of issue of final list of prospective resolution applicants	Original Date: 06/01/2026 First Extension: 31/01/2026																			
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original Date: 11/01/2026 First Extension: 01/02/2026																			
15.	Last date for submission of resolution plans	Original Date: 10/02/2026 First Extension: 15/03/2026																			

16	Process email id to submit Expression of Interest	kltautomotive.ibc@gmail.com
17	Details of the corporate debtor's registration status as MSME	Not Applicable

Information for submission of Expression of Interest is set out in detailed Invitation for Expression of Interest (IEOI) with modifications in accordance with regulation 36A(4A) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)




Mr. Ashutosh Agarwala

IBBI/PA-001/IP-P01123/2018-2019/11901

Registered Address: D-1005, Ashok Towers,

Dr. S.S. Rao Road, Parel, Mumbai 400012

For KLT Automotive and Tubular Products Limited

Date: 20/12/2025

Place: Mumbai

THE ECONOMIC TIMES

The Economic Times All Edition English Date of Publish 20/12/2025

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED																					
OPERATING IN AUTOMOTIVE COMPONENTS INDUSTRY AT PALGHAR & PUNE IN MAHARASHTRA AND PANTNAGAR IN UTTARAKHAND (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)																					
SN	RELEVANT PARTICULARS																				
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KLT Automotive and Tubular Products Limited PAN: AACT3895R CIN: U34300MH1994PLC081463																			
2.	Address of the registered office	B-601, Elegant Business Park, MIDC Road No. 2, Andheri (East), Mumbai -400059, Maharashtra, India																			
3.	URL of website	www.kltauto.com																			
4.	Details of place where majority of fixed assets are located	1. Vevoor, Palghar - 401404, Maharashtra 2. Shelwadi, Palghar - 401404, Maharashtra 3. Urse, Pune - 410506, Maharashtra 4. Pant Nagar - 263153, Uttarakhand																			
5.	Installed capacity of main products/ services	<table border="1"><thead><tr><th>Product Category</th><th>Installed Capacity</th></tr></thead><tbody><tr><td>Chassis Frames</td><td>3,91,320 Nos.</td></tr><tr><td>Long Members</td><td>55,200 Sets</td></tr><tr><td>Tubes/C-Sections *</td><td>74,400 MT</td></tr><tr><td>ROPS</td><td>21,600 Sets</td></tr></tbody></table> <i>* Production mainly for captive consumption</i>		Product Category	Installed Capacity	Chassis Frames	3,91,320 Nos.	Long Members	55,200 Sets	Tubes/C-Sections *	74,400 MT	ROPS	21,600 Sets								
Product Category	Installed Capacity																				
Chassis Frames	3,91,320 Nos.																				
Long Members	55,200 Sets																				
Tubes/C-Sections *	74,400 MT																				
ROPS	21,600 Sets																				
6.	Quantity and value of main products/ services sold in last financial year	<table border="1"><thead><tr><th>FY 2024-25</th><th>Sales Qty</th><th>Sales (In Crores)</th></tr></thead><tbody><tr><td>Chassis Frames</td><td>97,370 Nos.</td><td>199.83</td></tr><tr><td>Long Members</td><td>24,531 Sets</td><td>70.65</td></tr><tr><td>ROPS**</td><td>5,460 Sets</td><td>6.70</td></tr><tr><td>Scrap & Other Income</td><td></td><td>29.95</td></tr><tr><td>Total</td><td></td><td>307.13</td></tr></tbody></table> <i>**Roll-Over Protection Structure</i>		FY 2024-25	Sales Qty	Sales (In Crores)	Chassis Frames	97,370 Nos.	199.83	Long Members	24,531 Sets	70.65	ROPS**	5,460 Sets	6.70	Scrap & Other Income		29.95	Total		307.13
FY 2024-25	Sales Qty	Sales (In Crores)																			
Chassis Frames	97,370 Nos.	199.83																			
Long Members	24,531 Sets	70.65																			
ROPS**	5,460 Sets	6.70																			
Scrap & Other Income		29.95																			
Total		307.13																			
7.	Number of employees/ workmen (As on date Publishing Form G)	Employees:157 Nos. Workmen (Payroll): 401 Nos. Workmen (Contract): 802 Nos.																			
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	www.kltauto.com																			
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.kltauto.com																			
10.	Last date for receipt of expression of interest.	Original Date: 20/12/2025 First Extension: 15/01/2026																			
11.	Date of issue of provisional list of prospective resolution applicants	Original Date: 26/12/2025 First Extension: 20/01/2026																			
12.	Last date for submission of objections to provisional list	Original Date: 31/12/2025 First Extension: 25/01/2026																			
13.	Date of issue of final list of prospective resolution applicants	Original Date: 06/01/2026 First Extension: 31/01/2026																			
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original Date: 11/01/2026 First Extension: 01/02/2026																			
15.	Last date for submission of resolution plans	Original Date: 10/02/2026 First Extension: 15/03/2026																			
16.	Process email id to submit Expression of Interest	kltautomotive.ibc@gmail.com																			
17.	Details of the corporate debtor's registration status as MSME	Not Applicable																			

Information for submission of Expression of Interest is set out in detailed Invitation for Expression of Interest (IEOI) with modifications in accordance with regulation 36A(4A) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 20/12/2025
Place: Mumbai

Sd/-
Mr. Ashutosh Agarwala
IBBI/IPA-001/IP-P01123/2018-2019/11901
Registered Address: D-1005, Ashok Towers, Dr. S.S. Rao Road, Parel, Mumbai 400012
For KLT Automotive and Tubular Products Limited

पुढारी

फॉर्म जी																											
अभिरुची देकार सादर करण्यासाठी निर्माण																											
केएलटी ऑटोमोटिव्ह अँड ट्युबुलर प्रॉडक्ट्स लिमिटेड																											
महाराष्ट्रातील पालघर आणि पुणे येथे आणि उत्तराखंडमधील पंतनगर येथे ऑटोमोटिव्ह कंपोनेंट्स उद्योगात कार्यरत (भारतीय दिवाळखोरी आणि शोधनक्षमता मंडळ (कार्टीरेट व्यक्तीसाठी दिवाळखोरी निराकरण प्रक्रिया) नियम, २०१६ च्या खण-विनियम ३६ए च्या खंड (१) अंतर्गत)																											
अ.क्र.	संबंधित तपशील																										
१.	कार्टीरेट कर्जदाराचे नाव, पत्ता आणि सीआयएस/एलएलपी क्रमांकसह	केएलटी ऑटोमोटिव्ह अँड ट्युबुलर प्रॉडक्ट्स लिमिटेड पिन: AACT3895R सीआयएस: U34300MH1994PLC081463																									
२.	नोंदणीकृत कार्यालयाचा पत्ता	बी-६०१, एलेगंट बिझनेस पार्क, एमआयटीसी रोड नं. २, अंधेरी (पूर्व), मुंबई-४०००५९, महाराष्ट्र, भारत																									
३.	संकेतस्थळाची यूआरएल	www.kitauto.com																									
४.	बहुतेक निष्पन्न माहितीसाठी कोर्टे ऑफर त्या ठिकाणांचा तपशील	१. वेवूर, पालघर - ४०१४०४, महाराष्ट्र २. सोळावली, पालघर - ४०१४०४, महाराष्ट्र ३. उत्तरे, पुणे - ४१०५०६, महाराष्ट्र ४. पंत नगर - २६३१५३, उत्तराखंड																									
५.	मुख्य उत्पादने/सेवांची रचणूक क्षमता	<table border="1"> <thead> <tr> <th>उत्पादन श्रेणी</th> <th>स्थापित क्षमता</th> </tr> </thead> <tbody> <tr> <td>पेट्रोलियम</td> <td>३,९१,३२० मग</td> </tr> <tr> <td>लॉग मेबर्स</td> <td>५५,२०० सेट्स</td> </tr> <tr> <td>ट्युब्स/सी-सेक्सल्स*</td> <td>७४,४०० एमटी</td> </tr> <tr> <td>आरओसीएस</td> <td>२१,६०० सेट्स</td> </tr> </tbody> </table>		उत्पादन श्रेणी	स्थापित क्षमता	पेट्रोलियम	३,९१,३२० मग	लॉग मेबर्स	५५,२०० सेट्स	ट्युब्स/सी-सेक्सल्स*	७४,४०० एमटी	आरओसीएस	२१,६०० सेट्स														
उत्पादन श्रेणी	स्थापित क्षमता																										
पेट्रोलियम	३,९१,३२० मग																										
लॉग मेबर्स	५५,२०० सेट्स																										
ट्युब्स/सी-सेक्सल्स*	७४,४०० एमटी																										
आरओसीएस	२१,६०० सेट्स																										
६.	मागील आर्थिक वर्षात विक्री केलेल्या मुख्य उत्पादनांचे/सेवांचे प्रमाण आणि मूल्य	<table border="1"> <thead> <tr> <th>आर्थिक वर्ष</th> <th>विक्री संख्या</th> <th>विक्री (कोटीमध्ये)</th> </tr> </thead> <tbody> <tr> <td>२०२४-२५</td> <td></td> <td></td> </tr> <tr> <td>पेट्रोलियम</td> <td>९७,३७० मग</td> <td>१९९.८३</td> </tr> <tr> <td>लॉग मेबर्स</td> <td>२४,५३१ सेट्स</td> <td>७०.६५</td> </tr> <tr> <td>आरओसीएस**</td> <td>५,४६० सेट्स</td> <td>६.७०</td> </tr> <tr> <td>भंगार आणि इतर</td> <td>-</td> <td>२९.९५</td> </tr> <tr> <td>उत्पन्न</td> <td></td> <td></td> </tr> <tr> <td>एकूण</td> <td></td> <td>३०७.१३</td> </tr> </tbody> </table>		आर्थिक वर्ष	विक्री संख्या	विक्री (कोटीमध्ये)	२०२४-२५			पेट्रोलियम	९७,३७० मग	१९९.८३	लॉग मेबर्स	२४,५३१ सेट्स	७०.६५	आरओसीएस**	५,४६० सेट्स	६.७०	भंगार आणि इतर	-	२९.९५	उत्पन्न			एकूण		३०७.१३
आर्थिक वर्ष	विक्री संख्या	विक्री (कोटीमध्ये)																									
२०२४-२५																											
पेट्रोलियम	९७,३७० मग	१९९.८३																									
लॉग मेबर्स	२४,५३१ सेट्स	७०.६५																									
आरओसीएस**	५,४६० सेट्स	६.७०																									
भंगार आणि इतर	-	२९.९५																									
उत्पन्न																											
एकूण		३०७.१३																									
७.	कर्मचारी/कामगारांची संख्या (फॉर्म जी प्रसिद्ध करण्याच्या तारखेनुसार)	कर्मचारी: १५७ कामगार (पगारपत्रकार): ४०१ कामगार (कंत्राटी): ८०२																									
८.	मागील दोन वर्षांची रोकटची उल्लेख आर्थिक विवरणांचे (शेड्यूलसह), धनकोची यादी यासह अधिक तपशील येथे उपलब्ध आहे:	www.kitauto.com																									
९.	मॉनिटरिंग कलम २५(२)(ए) अंतर्गत निराकरण अर्जादारांसाठी पात्रतेचे निकष या लिंकवर उपलब्ध	www.kitauto.com																									
१०.	अभिरुची देकार प्राप्त करण्याची अंतिम तारीख	मूळ तारीख : २०/१२/२०२५ पहिली मुदतावाढ : २५/०१/२०२६																									
११.	संभाव्य निराकरण अर्जादारांची तात्पुरती यादी जाहीर करण्याची तारीख	मूळ तारीख : २६/१२/२०२५ पहिली मुदतावाढ : २०/०१/२०२६																									
१२.	तात्पुरत्या यादीवर आक्षेप नोंदवण्याची अंतिम तारीख	मूळ तारीख : ३१/१२/२०२५ पहिली मुदतावाढ : २५/०१/२०२६																									
१३.	संभाव्य निराकरण अर्जादारांची अंतिम यादी जाहीर करण्याची तारीख	मूळ तारीख : ०६/०१/२०२६ पहिली मुदतावाढ : ३१/०१/२०२६																									
१४.	संभाव्य निराकरण अर्जादारांना माहिती निवेदन, मूल्यांकन मॉडिक्स आणि निराकरण योजनांसाठी विनंती जारी करण्याची तारीख	मूळ तारीख : ११/०१/२०२६ पहिली मुदतावाढ : ०१/०२/२०२६																									
१५.	निराकरण योजना सादर करण्याची अंतिम तारीख	मूळ तारीख : १०/०२/२०२६ पहिली मुदतावाढ : १५/०३/२०२६																									
१६.	रुचीची अभिव्यक्ती सादर करण्यासाठी प्रक्रिया ई-मेल आयडी	kitautomotive.ibo@gmail.com																									
१७.	कार्टीरेट कर्जदाराच्या एमएसएमई मजगून नोंदणी स्थितीचा तपशील	लगू नाही																									

अभिरुची देकार सादर करण्याबाबतची सविस्तर माहिती विस्तृत निर्माण (IEOI) मध्ये देण्यात आली आहे, जी भारतीय दिवाळखोरी आणि शोधनक्षमता मंडळ (कार्टीरेट व्यक्तीसाठी दिवाळखोरी निराकरण प्रक्रिया) नियम, २०१६ च्या नियम ३६ए (४ए) नुसार सुधारित आहे.

स्वाक्षरी/-
आयबीबीआय/आयपीए-००१/आयपी-पी०११२३/२०१८-२०१९/११९०१
नोंदणीकृत पत्ता: बी-१००५, अमोक्त टॉवर, डॉ. एस.एस. राव रोड, फाळ, मुंबई ४०००१२
केएलटी ऑटोमोटिव्ह अँड ट्युबुलर प्रॉडक्ट्स लिमिटेडसाठी

दिनांक : २०/१२/२०२५
ठिकाण : मुंबई

श्री. आशुतोष अग्रवाल

Pune Edition

Dec 20, 2025 Page No. 08

Powered by: erelego.com



Dainik Jagran Dehradun city + Rudrapur Date of Publish 20/12/2025

[illegible]